

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

Item No. 102
IB/685/ND/2022
New IA/432/ND/2024

IN THE MATTER OF:

Aditya Birla Finance Limited	...	Applicant
Versus		
Siti Broadband Services Private Limited	...	Respondent

Under Section 7 of (IBC), 2016.

Order delivered on 01.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

New IA/432/ND/2024:-

No one has appeared on behalf of the Resolution Professional.

List this application on **07.02.2024** along with the main matter i.e.

IB/685/ND/2022.

S/d-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

S/d/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)